

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

Appeal No.46 & 47 of 2022

Between:

1. Tamilnadu Pollution Control Board
Rep.by its chairman
76, Mount Salai
Guindy
Chennai - 600032
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Tirunelveli.

... Appellants

-Vs-

M/s. Sri Raamji Sand & Blue Metals
S.F.No.709/1A3B, Thanakkaarkulam Village,
Radhapuram Taluk,
Tirunelveli District - 627 111.

.... Respondent

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The above stated documents are certified true copies of the respective originals.

Dated at Chennai 7th day of the December 2022


COUNSEL FOR RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

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AND

M/s. Sri Raamji Sand & Blue Metals
S.F.No.709/1A3B, Thanakkaarkulam Village,
Radhapuram Taluk,
Tirunelveli District – 627 111.

.... Respondent

AFFIDAVIT FILED BY THE RESPONDENT

I, N Prabha Nagalingam, W/o. Nagalingam, aged about 42 years, Proprietrix, having unit at S.F.No.709/1A3B, Thanakkar Kulam Village, Radhapuram Taluk, Tirunelveli District, temporarily come down to Chennai, do hereby solemnly affirm and sincerely state as follows:

1. I am the respondent herein and I am aware of the facts of the case.
2. The Respondent submits that the above appeal has been filed against the order dated 08.02.2022, passed by the Hon'ble Appellate Authority in Appeal No.55 & 56 of 2021, directing the Pollution Control Board to grant consent to the respondent for the manufacture of M-Sand and P-Sand in the Unit situated at S.F.No.709/1A3B, Thanakkaarkulam Village, Radhapuram Taluk, Tirunelveli District.
3. The Respondent submits that the establishment of the Unit is for the manufacture of M-sand and P-sand only and not for manufacture of Blue Metal Jelly.

M/s. Sri Raamaji Sand & Blue Metal

N. Praba Nagalingam
Proprietor

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4. The respondent has purchased a Track Mounted Crusher (vide invoice dated 14-11-2019) from M/s.Shri Ambica Engineering Co., Vadodara, Gujarat.
5. The respondent submits that the above said crusher purchased by the respondent measures 14 feet height and the entire unit (the primary crusher (jaw), secondary crusher (cone) and vertical shaft impactor), all track mounte are housed / covered in a shed.
6. The Respondent submits that the manufacturing process of the Unit is as under:
 - a) The raw materials viz. boulders which are broken in the quarry and upto the size of 24" are fed into the primary crusher (Jaw Crusher), with size of 38x28 inches.
 - b) Subsequently, through a conveyer, it goes into the secondary crushing Unit (cone crusher), where it is crushed and then sieved in a vibratory screen to obtain blue metal up to the size of 40 mm.
 - c) Thereafter, it goes to the Vertical Shaft Impactor (VSI), wherein material from cone crusher is crushed and then subjected for sieving in a vibratory screen, which are sent to water washing section.
 - d) The material is then washed to obtain products M-sand & P-sand and then dispatched.
 - e) The respondent submits that the water is sprinkled in the primary and secondary crusher which mitigates/ensures that there is no pollution.
7. It is significant to mention that the normal crusher is big in size and measures about 26 feet and above (upto 35') and hence it is kept in the open yard. The boulders of the size of upto 4' are fed into the normal crusher. Whereas the crusher of the respondent is covered in a shed and the entire operations (except washing) happens within the shed.

M/s. Sri Raamaji Sand & Blue Metal

N. Praba Nagalingam
Proprietor

8. The respondent unit conforms to the air emission standard prescribed by the Tamilnadu Pollution Control Board in respect of M Sand and P Sand manufacturing unit and the respondent is willing to abide by any other conditions that may be prescribed by the Board.
9. It is relevant to mention that it is not commercially viable or feasible to sell the blue metal, if at all, manufactured from the track mounted crusher, as the prevailing cost is Rs.370 – 400/- per ton, whereas the prevailing cost of M Sand and P Sand is Rs.600 to 630/- per ton.
10. It is necessary to mention that with a view to encourage the M Sand unit, the respondent Board has prescribed that standalone M sand units shall be located 300 meters away from the approved habitations and shall be located 100 meters away from the National or State Highways subject to the condition that they can use the Vertical Shaft Impact Crusher (VSI) and vibrator screen with adequate dust suction and collection with closed storage for the stone dust collection. Whereas the entire operation in the respondent unit happens in the closed shed.

Hence, the respondent prays that the Hon'ble Appellate Authority may be pleased to issue direction, directing the appellant Board to grant consent to the respondent for manufacture of M Sand and P Sand at their unit at S.F.No.709/1A3B, Thanakkar Kulam Village, Radhapuram Taluk, Tirunelveli District and thus render justice.

M/s. Sri Raamaji Sand & Blue Metal

N. Praba Nagalingam
Proprietor

Solemnly affirmed at Chennai
on this the 7th day of December 2022
and signed his name in my presence

BEFORE ME
On 11/12/19
ADVOCATE: CHENNAI

USARAM
350-2
Ch-104

SHRI AMBICA ENGINEERING CO.
466-467 GIDC MAKARPURA
VADODARA - 390010
STATE - GUJARAT
GSTIN : 24ABOFS6915R1Z9
PAN : ABOFS6915R

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Invoice No : SAEC/48/2019-20
Date : 14-11-2019
Email : mktg@ambicatech.com
Tele No : 7096038493
State Code : 24

Date of Preparation 14-11-2019
Time of Preparation 16:05 P.M.
Date of Removal 14-11-2019
Time of Removal 17.35 P.M

Consignee:
SRI RAAMJI SAND & BLUE METTELS
61-F GANDHI ROAD
SIVAKASI -626123
VIRUDHUNAGAR TAMILNADU
GSTIN : 33AZXPP0526E2Z9
M.NO. 9486203152

Transporter : Global Logistics
L.R. No. : 490
Vehicle No. :
Destination : SRI RAAMJI SAND & BLUE METTELS
survey No.710/1,709,709/1
Door No.5/138-2 Dhanakkar
Kulam-627116 , Radhapuram (TK)
Tirunelveli (Dist) Tamil Nadu

No.	Description of goods	HSN Code	Qty	Units	Rate	Amount RS
1	"SAEC" Make Primary 36 "X 28" Track Mounted Plant With Electricals But Without Accessories	84742010	SET	1	7500000.00	7500000.00

GROSS TOTAL	75,00,000.00
Add : CGST 9%	-
Add : SGST 9%	-
Add : IGST 18%	13,50,000.00
TOTAL	88,50,000.00

Amount (in words) : Eighty Eight Lakh Fifty Thousand Only

Bank Details : IDFC FIRST BANK
A/c No : 10039310695
Branch : MAKARPURA , VADODARA
IFSC Code : IDFB0042383

For Shri Ambica Engineering Co


Partner
Authorized Signatory

Certified that particulars given above are true and correct and the amount indicated represents the transaction price actually and charged and that there is no flow of additional consideration from the buyer.



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- ②

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③



④

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M/s. R.SARAVANAKUMAR
COUNSEL FOR RESPONDENT

09444473314